

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No.75/241-244/Ald/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 20.10.2016

NAME OF THE COMPANY: Sanjiv Kishore Gupta v/s U.P.Ceramics & Potteries
Pvt. Ltd & Ors

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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2	Arundh Banerji	Adv	Respondent	Banerji
3)	Vipin on behalf of Mr. Prakash	Adv.	Petitioner	Vipin

Order dated 20.10.2016

CP No.75/241-244/Ald/2016 : Sanjiv Kishore Gupta v/s U.P.Ceramics
& Potteries Pvt. Ltd & Ors

At the request of both sides, list on 16.11.2016 for hearing on
preliminary objection.

The matter shall be listed on 16.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016